

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-108

IB-804/ND/2020

New IA/2356/2024

IN THE MATTER OF:

Corporation Bank

.....Applicant

Vs.

DMC Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP Liq.

Order delivered on 10.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the RP : Mr. Abhishek Devgan, Mr. Vishal Hirawat, Advs.

ORDER

New IA/2356/2024:-

Ld. Counsel on behalf of the Applicant is present and sought time for further argument in the matter. List this application on **10.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)